

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.02.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 609 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Dharamveer Singh Vs. State Bank of India & Anr.	M. P. Srivignesh
<b>2.</b>	I.A. No. 611 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Saurabh Soni Vs. Arthim pact Finserve Pvt. Ltd.	Ankita Singh
<b>3.</b>	I.A. No. 613 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rajeev Behl Vs. Universal Buildwell Pvt. Ltd.	Rahul Mukherjee
<b>4.</b>	I.A. No. 614 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rajasthan State Mines & Minerals Ltd. Vs. Parag Sheth & Ors.	Archit Bohra

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- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

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